

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No.HCM.II/12/2014/1625

Dated, Shillong 6th June, 2014.

NOTIFICATION

In compliance to the Chief Justices’ Conference on April 5 & 6, 2013 Hon’ble the Chief Justice has approved the constitution of a Sub-Committee on the lines of National Court Management System at State Level as under:-

- Chairman**

Members
- **Hon’ble the Chief Justice, High Court of Meghalaya, Shillong.**
 - **1. Hon’ble Mr. Justice T.N.K. Singh, Senior Judge, High Court of Meghalaya.**
 - **2. Shri. K.S. Kynjing, Advocate General, High Court of Meghalaya.**
 - **3. Shri. W. Diengdoh, Registrar General, High Court of Meghalaya - Member Secretary.**
 - **4. Shri. L.M. Sangma, Law Secretary to the Government of Meghalaya.**
 - **5. Shri. T. Dkhar, State Informatics Officer (SIO), Meghalaya, Shillong.**
 - **6. Smti. T. Yangi, Advocate, Shillong.**

REGISTRAR GENERAL